

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 215
449/252/ND/2020**

IN THE MATTER OF:

M/s. Zoom Buildwell Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 17.12.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant
For the ROC
For the Income Tax Department**

**:Ms. Geeta Wadhwa, CS.
:M. Yadubhushana Rao, AROC.
:**

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present and submitted that they have filed their reply. Mr. Vipul Agarwal, counsel for the Income Tax Department has prayed to talk to the counsel to whom this matter is entrusted for filing the Income Tax reply earlier. Post the matter to 22.12.2020.

Sd/-

**(V.K. Subburaj)
Member (T)**

Sd/-

**(P.S.N. Prasad)
Member (J)**

(Anjula)